

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI.**

PRINCIPAL BENCH - COURT NO. 3

Excise Appeal No. 52475 of 2023-SM

(Arising out of order-in-appeal No. 59 & 60 (BSM)/CE/JPR/2022 dated 16.09.2022 passed by the Commissioner (Appeals), Customs, Central Excise & CGST, Jaipur).

M/s Rajasthan Digital Tiles (P) Ltd.,

Appellant

Khasra No. 1360/542, Lakhni
Near Reengus, Distt – Sikar
Rajasthan -332404.

VERSUS

Commissioner, Central Excise & CGST

Respondent

NCRB, Statue Circle
Jaipur-302005, Rajasthan.

APPEARANCE:

Sh. Ajay K. Mishra, Advocate for the appellant
Ms. Tamanna Alam, Authorised Representative for the respondent

CORAM:

HON'BLE MS. BINU TAMTA, MEMBER (JUDICIAL)

DATE OF HEARING/DECISION: 08.05.2023

ORDER

BINU TAMTA:

The appeal is allowed. For order, see order of date in Excise Appeal No. 52473 of 2023-SM.

(Binu Tamta)
Member (Judicial)